

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11116 of 2013-DB

[Arising out of Order-in-Original/Appeal No 70-71-DEMAND-2012 dated 28.02.2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Baroda Rayon Corporation Limited

.... Appellant

P.O. Ftehnagar, Udhna, SURAT
GUJARAT-394220

VERSUS

Commissioner of Central Excise & ST, Surat-i

.... Respondent

New Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri Willingdon Christian, Advocate for the Appellant

Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING : 22.03.2023

DATE OF DECISION: _____

RAMESH NAIR :

The appeal disposed of. For order, see order of date in Excise Appeal
No. 11115 of 2013-DB.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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